

12

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/211/2016  
NAME OF THE PETITIONER(S) : Raffath  
NAME OF THE RESPONDENT(S) : M/s Southern Roofings Private Limited & 4 others  
UNDER SECTION : 235, 397/398 & 402

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Chandramouli Prabhakar  
For R. Venkatavaradan

Counsel for  
Respondents 1 & 3-5

Chandramouli

**ORDER**

Counsel for petitioner called but absent. Shri Chandramouli Prabhakar, counsel for R1, R3 to R5 present and filed sur rejoinder. The same may be placed on record. Counsel for respondents stated that R2 is bedridden and undertakes to inform the next date of hearing to the counsel for petitioner. He is also directed to serve a copy of sur rejoinder to the counsel for petitioner. Put up on **29.11.2016 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)